

SECTION XVII

Listed on:31-7-2013
Ld. Reg.Ct. No.1
Item No. 63

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.30392 OF 2012

M/s. Shiva Hi Tech Agro Farms

...Petitioner

VERSUS

Oriental Insurance Co. Ltd.

...Respondent

OFFICE REPORT

The matter above-mentioned was mentioned before the Ld. Registrar Court on 17th April, 2013, when the following Order was passed:

"The ld. Counsel for the petitioner has undertaken to file the process fee and spare copies within a week and on compliance notice be issued forthwith to the sole respondent through the concerned District Court in addition to postal service.

List again on 8.7.2013."

Accordingly fresh show cause notice was issued on 4th June, 2013 to sole respondent through the concerned District Court in addition to postal service.

Ms. Manjusha Wadhwa, Advocate has on 27th July, 2013 filed vakalatnama and memo of on behalf of sole respondent but he has not filed counter affidavit so far.

The matter is listed before the Ld. Registrar Court with this office report.

DATED THIS THE 30TH DAY OF JULY, 2013.

ASSISTANT REGISTRAR

Copy to:Ms. Kiran Suri , Advocate

Ms. Manjusha Wadhwa, Advocate

ASSISTANT REGISTRAR